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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	Ţ.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 18/15	TP 72/16	For Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. Krishna moedky 94423 88179	Common for R2 4 R3	Carl
2 .	VIJAM KASHYAP	Council for	
> -	Am. Smilleren 9900 12600	Counsel for pentimen	Ambour

ORDER

Counsel for Petitioner is present. Counsels for Respondents also present. I.A 01/15 is taken up today. CA 07/16 in CP 18/15 is also taken up today. Heard both sides in I.A 01/15. List it for orders on 08/01/2018.

Member (T)

Member (J)